

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

GAUHATI HIGH COURT

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2015

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	19090	4709	23799	11243	2031	13274	10563	2080	12643	19770	4660	24430
Kohima	298	30	328	356	39	395	299	44	343	355	25	380
Aizawl	346	56	402	313	57	370	327	73	400	332	40	372
Itanagar	676	53	729	782	60	842	746	59	805	712	54	766
TOTAL	20410	4848	25258	12694	2187	14881	11935	2256	14191	21169	4779	25948

Cases Instituted, Disposed and Pending at the Subordinate Courts of the States under the Jurisdiction of the Gauhati High Court for the Year 2015

Name of the State/UT	Cases brought forward from the previous year			Freshly instituted Cases (Nos) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the year (Nos.)		
	Civil	Criminal	Civil+Crl	Civil	Criminal	Civil+Cr.	Civil	Criminal	Civil+Crl	Civil	Criminal	Civil+Crl
ASSAM	68650	171947	240597	45026	229418	274444	46301	226237	272538	67375	175128	242503
NAGALAND	1192	2361	3553	1946	3189	5135	1495	3331	4826	1643	2219	3862
MIZORAM	1798	1932	3730	5383	5913	11296	4915	5440	10355	2266	2405	4671
ARUNACHAL PRADESH	551	5344	5895	2293	5826	8119*	1387	3851	5238	1457	7319	8776

N.B:-Number of cases increased in A.P. as the cases of the D.C. Courts transferred to District Judiciary.